

CENTRAL ADMINISTRATIVE TRIBUNAL

JAMMU BENCH, JAMMU

Dated: This 23rd Monday of November 2020

Present:

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J

HON'BLE MR. MOHD JAMSHED, MEMBER – A

T.A. No.62/5343/2020

1. Fayaz Ahmad Dar, Aged:58 Years,
S/o. Ghulam Mohd Khan,
R/o. Mumkhan, Rainwari- Srinagar,
I/c. Assistant Labour Commissioner, Kulgam;
2. Sanjay Kumar Bhat, Aged 44 yrs.,
S/o. Kanya Lal Bhat,
R/o. Udoo, Badgam,
A/p 108, Ambika Vehar Ponch House, Talabtullo, Jammu,
I/c Assistant Labour Commissioner, Jammu.

.....Applicants

(Counsel for the applicants: Mr. Zahoor Jan)

Versus

1. State of J&K through the Chief Secretary,
J&K Government,
Civil Secretariat Srinagar/Jammu;
2. Commr./Secretary to Govt.
Labour & Employment Deptt.,
Civil Secretariat Srinagar/Jammu;
3. Labour Commissioner,
J&K Government,
Srinagar/Jammu;
4. A.A. Bhatti,
I/c Labour Officer/I/c/ ALC Kishtwar,
Cooperative Building, Main Market, Kishtwar;

5. Smt. Parveen,
I/c. Asst. Labour Commr. J&K Govt,
Sector 15, Chandigrah;
6. Ghanshyam Basotra,
I/C Asst. Labour Commissioner Ramban,
Opp. Hotel Gulshan, Masjid Mohalla, Ramban;
7. Brijnesh Kumari,
I/c Asstt. Labour Commissioner, J&K Building &
Other Construction Workers,
Welfare Board, Near Dream Land Public School,
Lakhd Manid, Janipur, Jammu;
8. Pradyot Gupta,
I/c. Asstt. Labour Commissioner Doda,
Employment Building Doda;
9. Rakesh Arora,
I/c. Asstt. Labour Commissioner,
C/o. Labour Commissioner, Jammu,
10. Asst. Director, DD &CC
District Kulgam

.....Respondents

(Counsel for the Respondents: Mr. Amit Gupta, AAG)

ORAL ORDER

Per Rakesh Sagar Jain, Member (J)

When the matter is taken up, Learned Counsel for the applicants submits that he wants to withdraw the OA.

In view of the above, the OA is accordingly dismissed as withdrawn. No costs.

(Mohd Jamshed)
Member A

(Rakesh Sagar Jain)
Member J

Asvs.

